



**CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH, NEW DELHI**

**C.P. No.144 of 2021
IN
O.A. No.2029/2020**

This the 16th Day of August, 2021

(Through Video Conferencing)

**Hon'ble Mr. A.K. Bishnoi, Member (A)
Hon'ble Mr. R.N. Singh, Member (J)**

Kishan Singh (Age 50 years)
Working as Sr. Instrumentalist
Song and Drama Division/
Bureau of Outreach Communication
Ministry of Information and Broadcasting
Govt of India
R/o Street No.7, D-27, South Anarkali
Krishna Nagar, East Delhi-110051

... Applicant

(By Advocate : Shri Padama Kr S)

Versus

Shri Satyendra Prakash
Director General
Song & Drama Division/Bureau of Outreach
Communication
Ministry of Information and Broadcasting
Soochna Bhawan, CGO Complex, Lodhi Road
New Delhi- 110003

... Respondent

(By Advocate : Shri Ashish Rai)



O R D E R (ORAL)

Hon'ble Mr. R.N. Singh, Member (J) :

At the outset, Shri Padma Kumar S., learned counsel appearing for the petitioner, submits that in compliance of the directions of this Tribunal in the aforesaid OA, the respondents have passed a speaking order and he has also received a copy of the compliance affidavit to this effect.

2. With the consent of learned counsels for the parties, the present Contempt Petition is closed with liberty to the petitioner to challenge the order passed by the respondents, in compliance of the directions of this Tribunal, if so advised, in accordance with law. Notice is discharged.

(R.N. Singh)
Member (J)

(A.K. Bishnoi)
Member (A)

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